

**Office of the District Judge of Hooghly**  
**English Department**

**Order No.: 143**

**Dated: 29.05.2020**

In consultation with the Chief Judicial Magistrate, Hooghly the undersigned directs that Sri Samir Aich, Bench Clerk-I of C.J.M. Court Hooghly and Sri Ratan Paswan, Group – D staff of the C.J.M. Court of Hooghly will attend their duties during the period from 01.06.2020 to 04.06.2020 whenever is required.

Sri Pinaki Chakraborty, Bench Clerk-II of C.J.M. Court Hooghly and Sri Milan Karmakar Group – D staff of C.J.M. Court Hooghly will attend their duties from 05.06.2020 to 08.06.2020 whenever is required.

Sri Subham Chatterjee, Group-D staff of the establishment of C.J.M. Hooghly and Sri Subrata Chowdhury, Messenger Peon of the establishment of C.J.M. Hooghly will also attend their duties according to the direction of Ld. C.J.M. Hooghly from 01.06.2020 to 08.06.2020 whenever is required.

All the staff members are directed to contact with the Ld. Chief Judicial Magistrate, Hooghly for getting necessary direction.

Sri Dibakar Talukdar, Office Assistant, District Judge's Court Hooghly is directed to attend his duties on the date of hearings.

Inform all concern.

Sd./-  
District Judge  
Hooghly